

substituted for milk in children's diet in India where large numbers of them received less than the necessary daily ration of milk ;

(d) if so, the other points suggested in regard to India ; and

(e) the steps being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). A copy of the report of the Protein Advisory Group, referred to in the question, has been called for and on receipt of the report, the information asked for will be laid on the Table of the Sabha.

Recommendations of Mission sent by United Nations' High Commission for Refugees about Refugees from East Bengal

**1785. SHRI TRIDIB CHAUDHURI :
SHRI INDRAJIT GUPTA :
SHRI SAMAR GUHA :**

Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether the 3-man Mission under the leadership of Mr. Charles Mace, Deputy High Commissioner of the United Nations' High Commission for Refugees that came to India to assess the problem of refugees from East Bengal has submitted any report to the Secretary-General of the United Nations on its return ;

(b) the recommendations of the Charles Mace Mission in regard to relief to be provided to these refugees on short term as well as on long term basis ; and

(c) the action taken by India's Ambassador to the United Nations to ensure that the U.N.O. discusses and takes appropriate decisions on this Report so that the financial liability for providing relief and long term maintenance of these refugees are shared by the international community ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : (a) Yes, Sir.

(b) The report is in the nature of providing a background to the situation regarding the East Bengal Refugees. It portrays the pathetic state of terror-stricken, miserably-clad and underfed refugees arriving from East Bengal, describes the arrangements made by the Government of India to provide relief to them and gives details of requirements given to the team by the Government of India for food-grains, shelter, medicines, transport etc. which were needed for a *refugee population estimated at that time at 3 millions for a period of six months*. The report is intended to enable foreign Governments to make assessments of the quantum of relief that they could provide in keeping them with the United Nations Secretary-General's appeal to all Nations and Private Organisations for emergency assistance.

(c) The Permanent Representative of India to the United Nations has been in touch with the Secretary-General of the United Nations. He also intervened in the meeting of the Economic and Social Council of the UN (ECOSOC) at its 50th Session held in New York from 26th April to the 21st May, 1971. Our Representative made three statements, two in the Social Committee of the Council on 12th and 17th of May, 1971, and third at the Plenary meeting on 21st May, 1971, wherein he dealt with broader aspect of East Bengal problem and also put forward concrete suggestions to solve the refugee problem.

Progress of Tubewell Project in Delhi

**1736. SHRI A. N. CHAWLA :
SHRI SHASHI BHUSHAN :**

Will the Minister of **AGRICULTURE** be pleased to state :

(a) whether the attention of Government has been invited to a news item appearing in the 'Evening News' dated the 28th April, 1971 under the heading 'Tubewell Project makes no Headway' to the effect that the Development Department to Delhi Administration had drawn funds for tubewell projects under the Applied Nutrition Project sponsored by the United Nations International Children's Emergency fund, kept them with it and deposited them back in the Treasury without utilising them ;

(b) the reasons for which the amount was kept unutilised for a long period ;

(c) the persons held responsible for the negligence ; and

(d) when it is proposed to sink tubewells, their locations and the number of Tubewells proposed to be sunk ?

Nutrition Programme. It is not true that the funds have been deposited back without utilising them for the purpose for which they were drawn. It may be added that the Applied Nutrition Programme is sponsored by the Government of India and the UNICEF assists by supply of specified equipment and certain cash grants.

(b) and (c). Do not arise.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Dalhi Administration, who is aware of the news item referred to, has reported that the funds drawn from the Treasury on 31st March, 1970 are being used for construction of tubewells under the Applied

(d) It was proposed to sink 12 tubewells. Eight have since been completed. Work on two tubewells had to be given up as water could not be struck. Work on two other tubewells is in progress. Their locations are given below :

(i)	Government Higher Secondary School, Shinghu,	Alipur Block	Work has been completed in these tubewells.
(ii)	—do— Puthkhurd	„	
(iii)	—do— Tikari.	„	
(iv)	—do— Narela	„	
(v)	—do— Jharoda Kalan,	Najafgarh Block	
(vi)	—do— Daulatpur,	„	
(vii)	—do— Jaunti,	Nangloi Block	
(viii)	—do— Mundka,	„	
(ix)	—do— Bankner,	Alipur Block	Work on these tubewells has been given up.
(x)	—do— Kanjhawala,	Nangloi Block	
(xi)	—do— Rithala,	Nangloi Block	Work is in progress in these tubewells.
(xii)	—do— Ranikhera,	Nangloi Block	

Auditing of Accounts of New Friends Cooperative House Building Society, New Delhi

1788. SHRI S. N. SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether as required under Section 124 (1) of Bombay Cooperative Societies Act,

1925 as extended to the Union Territory of Delhi, the Registrar of Cooperative Societies or any person authorised by him audited the accounts of New Friends Cooperative House Building Society, New Delhi from year to year ; and

(b) whether the Chartered Accountant who audited the accounts of the Society for